

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2813
TO BE ANSWERED ON 15.03.2016**

Delay in Grant of Disability Certificate

2813. SHRI BHARATHI MOHAN R.K.:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the delay in the issuance of disability certificates to the applicants;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any plan to implement any awareness programmes regarding this issue; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a) & (b) Disability under Constitution is a State Subject and Disabilities Certificates are issued as per authorities notified by the States. As per information available from Office of Chief Commissioner for Persons with Disabilities, 1,32,81,876 persons with disabilities have been issued disability certificate in various State/UTs as on 10.03.2016 as against 2.68 Crore persons with disabilities in the country as per Census 2011. Disability certificates can be issued only to those who have disability 40% or more, whereas the Census does not necessarily cover persons with disabilities having 40% disability or more. Delay in issuance of disability certificate by States/UTs can be attributed to lack of adequate Medical Experts at the district level, lack of awareness among person with disabilities etc. State-wise position regarding issuance of disability certificate to persons with disabilities vis-à-vis Census 2011 is at **Annexure**.

(c) & (d) The State Governments and UTs have been advised by the Ministry to take up issuance of disability certificates to the persons with disabilities on campaign mode from time to time. The matter is also reviewed during the annual meetings with State Ministers/Secretaries. Further, the Government has already initiated necessary steps to implement Unique Disability Identity Card project to facilitate hassle free identification and certification of every person with disability. The project envisages adequate publicity at the district/block level for its effective implementation of the project.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha unstarred Question No. 2813 for answer on 15/03/2016 regarding Delay in Grant of Disability Certificate

Latest statewise status of issuance of Disability Certificates as on 10.03.2016			
S.No.	State	Total disabled population as per Census 2011	No. of persons issued Disability Certificate
a	b	c	d
1	Andhra Pradesh	1219785	680248
2	Arunachal Pradesh	26734	2292
3	Assam	480065	197402
4	Bihar	2331009	1062000
5	Chhattisgarh	624937	317072
6	Delhi	234882	120393
7	Goa	33012	18444
8	Gujarat	1092302	359259
9	Haryana	546374	333368
10	Himachal Pradesh	155316	72695
11	J&K	361153	179385
12	Jharkhand	769980	420895
13	Karnataka	1324205	845805
14	Kerala	761843	422087
15	Madhya Pradesh	1551931	646898
16	Maharashtra	2963392	1250622
17	Manipur	58547	21663
18	Mizoram	15160	9548
19	Meghalaya	44317	30040
20	Nagaland	29631	999
21	Odisha	1244402	700541
22	Punjab	654063	346485
23	Rajasthan	1563694	440285
24	Sikkim	18187	10533
25	Tamil Nadu	1179963	1179963
26	Telangana	1046822	582146
27	Tripura	64346	71419
28	Uttar Pradesh	4157514	1829276
29	Uttarakhand	185272	91739
30	West Bengal	2017406	984410
31	A&N Islands	6660	7019
32	Chandigarh	14796	21840
33	Daman & Diu	2196	328
34	D& N Haveli	3294	2523
35	Lakshadweep	1615	1302
36	Puducherry	30189	20952
	Total	26814994	13281876